



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 10.07.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 13.07.2026 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|---|------------------------|---|
| 1. | I.A. No. 4617 of 2026 in Comp. App. (AT) No. 180 of 2026 | Nikhil Jayant Joshi & Anr. Vs. Sapat International Pvt. Ltd. & Ors. | Utsav Trivedi | Milan Singh Negi Aman Varma Priya Rai |
| 2. | Comp. App. (AT) No. 382 of 2024 | Omprakash Ratanlal Malavia & Anr. Vs. Registrar of Companies, Gujarat & Ors. | CS Vinit Nagar | Akshit Pradhan Aakrist Goyal- R2&3 |
| 3. | Comp. App. (AT) No. 396 of 2024 & I.A. No. 8213 of 2024 (With Defects) | Real Growth Commercial Enterprises Ltd. (Now Known as Real Growth Corporation Ltd.) & Ors. Vs. The Registrar of Companies NCT of Delhi & Haryana | Saurabh Jain | Nitin Agnihotri |
| 4. | Comp. App. (AT) No. 329 of 2025 | Cosmic Buildwell Pvt. Ltd. & Anr. Vs. Registrar of Companies & Anr. | Anju Jain | |

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| 5. | Comp. App. (AT) No. 36 of 2026 | Jaikashi Trading & Finance Coivipany Pvt. Ltd. Vs. Kejriwal Integrated Textile Park Pvt. Ltd. & Ors. | Dhiren R Dave | |
| | | With | | |
| 6. | Comp. App. (AT) No. 38 of 2026 | Suresh Kumar Kejriwal Vs. Kejriwal Geotech Pvt. Ltd. & Ors. | Dhiren R Dave | Natasha Dhruvan Shah- R2&3 |
| 7. | Competition App. (AT) No 05 of 2026 | Association of Progressive Liquor Vendors & Anr. Vs. Competition Commission of India & Ors. | Devika Singh Roy Chowdhury | Anupam Sanghi |
| 8. | Restoration Application No. 16 – 20 of 2026 in Comp. App. (AT) (Ins) No. 418 - 422 of 2024 | Sundeeep Shah Vs. Anil Kohli Resolution Professional of Eastern Silk Industries Ltd. & Ors. | Kumar Anurag Singh | Abhishek Anand- R1 Vishal Ganda- R8/SRA |
| 9. | Competition App. (AT) No. 71 of 2018 | Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. | Aakansha Kaul Vikram sobti Lagna Panda | Yaman Verma-R2,3 Udayan Jain-R1 Davander Prasad, Dy. Director (Law) CCI |
| | | With | | |
| 10. | Competition App. (AT) No. 72 of 2018 | Lalit Jain & Ors. Vs Competition Commission of India & Ors. | Aakansha Kaul Vikram sobti Lagna Panda | Udayan Jain-R1 Davander Prasad, Dy. Director (Law) CCI Nitika Dwivdi-R2 & 3 |
| 11. | Comp. App. (AT) (Ins) No. 1526 of 2024 Part Heard | Sanjay Lunawat Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. & Anr. | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| | | With | | |

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| 12. | Comp. App. (AT) (Ins) No. 1307 of 2024 Part Heard | Manikant Gupta Vs. Chaya Gupta Resolution Professional for Jsm Devcons Pvt. Ltd. With | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| 13. | Comp. App. (AT) (Ins) No. 1314 of 2024 Part Heard | Gupta H.U.F. Through Its Karta Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| 14. | Comp. App. (AT) (Ins) No. 1315 of 2024 Part Heard | Yashodhan Gupta Legal Heir of Late Shri Premnath Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| 15. | Comp. App. (AT) (Ins) No. 1316 of 2024 Part Heard | Yashodhan Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| 16. | Comp. App. (AT) (Ins) No. 1317 of 2024 Part Heard | The Electrical Equipment MFG and Testing Centre Through Its Sole Proprietor Manikant Gupta Vs. Chaya Gupta Resolution Professional for JSM Devcons Pvt. Ltd. With | Soayib Qureshi | Chaya Gupta- RP Khushboo Shah Rajani- SRA |
| 17. | Comp. App. (AT) (Ins) No. 506 of 2025 Part Heard | Dr. Chandrapal Dham Vs. Chaya Gupta & Ors. | Rohit Dubev PCS Alam Khan | Keshav Khandelwal |

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| 18. | Comp. App. (AT) (Ins) No. 778 of 2024 & I.A. No. 1988, 6537 of 2025, 2714 of 2026 | Vaibhav Aggarwal Suspended Director & Shareholder of Rudra Buildwell Constructions Pvt. Ltd. Vs. Priti Rawat Pandey & Ors. | CS Gaurav Joshi | A. Venaygambalan |
| | | With | | |
| 19. | Comp. App. (AT) (Ins) No. 780 of 2024 | Rudra Home Buyers Welfare Association (Through its Gen Secretary) Vs. Priti Rawat Pandey & Ors. | Prakhar Dixit | A. Venayagam Balan Gaurav Pal Adish Srivastava |
| 20. | Comp. App. (AT) (Ins) No. 402-403 of 2021 | Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd. & Ors. | Nidhi Mohan Parashar Sandeep Bajaj | Honey Satpal-R1 Prateek Gupta- R3- 12 & 14 Vishal Singh-R8 Shivanshu Kumar-R16 Lokesh Malik- R2-7, 13,15 Nagesh Sood-R17 |
| | | With | | |
| 21. | Comp. App. (AT) (Ins) No. 688 of 2021 | Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors. | Nagesh Sood | Kumar Anurag Singh-R1 Honey Satpal Prasentjit Singh -R2 Shivanshu Kumar Aakanksha Nehra |
| 22. | Comp. App. (AT) (Ins) No. 523 of 2021 & I.A. No. 1400 of 2021 | Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. | Adarsh Rai | Sidhant Saraswat Reetesh Kr. Agarwal-R1 |
| | | With | | |
| 23. | Comp. App. (AT) (Ins) No. 524 of 2021 | Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors. | Adarsh Rai | Reetesh Kr. Agarwal- R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4 |
| | | With | | |
| 24. | Comp. App. (AT) (Ins) No. 786 of 2025 | Nandini Chaudhry Director (Power Suspended) Servel India Pvt. Ltd. Vs. Reetesh Kumar Agarwal, RP, Servel India Pvt. Ltd. | Adarsh Rai | Swapnil Gupta Vaibhav Mendiratta- for SRA |
| | | With | | |

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| 25. | Comp. App. (AT) (Ins) No. 1209 of 2025 | Nandini Chaudhry, Director (Power Suspended) Servel India Pvt. Ltd. Vs. Reetesh Kumar Agarwal & Anr. RP, Servel India Pvt. Ltd. | Adarsh Rai | Swapnil Gupta Tarun Mishra- R2 Abhishek Anand Karan Kohli- R1 |
| 26. | Comp. App. (AT) (Ins) No. 187 of 2022 | Shreeraj Marcomm Co Pvt. Ltd. Vs. Mohan Insurance & Financial Consultancy Pvt. Ltd. | Mrs. Sangeeta Agarwal | Apoorv Khator Anshula Grover |
| 27. | Comp. App. (AT) (Ins) No. 412 of 2023 & I.A. No. 1371, 1373 of 2023 | Reliance Commercial Finance Ltd. Vs. Skil Infrastructure Ltd. | Prateek Kumar | Shikhil Suri Vidhi Kapoor |
| 28. | Comp. App. (AT) (Ins) No. 461 of 2023 | Union Bank of India Vs. Sanatanu Brahma & Anr. With | Samarendra Kumar | Rajesh Kr. Gautam Sumit Sharma Anant Gautam |
| 29. | Comp. App. (AT) (Ins) No. 02 of 2024 | Union Bank of India Vs. Sanatanu Brahma & Anr. | Samarendra Kumar | Akash Agarwal Abhishek Arora-R1 |
| 30. | Comp. App. (AT) (Ins) No. 1202 of 2023 | Sasanka Kiran Panda Vs. The Indure Pvt. Ltd. With | Vishal Ranjan | Raghav Marwah Simran Wason |
| 31. | Comp. App. (AT) (Ins) No. 1203 of 2023 | Ishwari Chand Kushwaha Vs. The Indure Pvt. Ltd. With | Vishal Ranjan | Raghav Marwah Simran Wason |
| 32. | Comp. App. (AT) (Ins) No. 1346 of 2023 | Mahipal Singh Vs. The Indure Pvt. Ltd. | Shashwat S Gaur | Raghav Marwah Simran Wason |

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| 33. | Comp. App. (AT) (Ins) No. 1265 of 2023 & I.A. No. 4445 of 2023 (With Defects) | Mona Singhal Vs. K.V. Developers Pvt. Ltd. & Ors. | Ravi Sehgal | Sumesh Dhawan Vatsala Kak Shaurya ShyamR2-4 Harish Taneja-R1 Nalin Kohli Shraddha Deshmukh Sanchit Singh- R6 |
| 34. | Comp. App. (AT) (Ins) No. 486 of 2024 | Tressure Management-Malls Pvt. Ltd. & Ors. Vs. Namrata Randeri (Resolution Professional) With | Sunil Mund | Chitranshul A. Sinha |
| 35. | Comp. App. (AT) (Ins) No. 487 of 2024 | Manish Kalani Vs. Namrata Randeri (Resolution Professional) | Biswajit Kumar Patra | Chitranshul A. Sinha Arya Srivastava |
| 36. | Comp. App. (AT) (Ins) No. 776 of 2024 & I.A. No. 2805 of 2024 | CTR Manufacturing Industries Pvt. Ltd. Vs. Sergi Transformer Explosion Prevention Technologies Pvt. Ltd. | Malak Bhatt | Aditya Gupta- R2 Anandh Venkataramani Rishit Vimadalal- R3-6 |
| 37. | Comp. App. (AT) (Ins) No. 862 of 2024 | Anchor Leasing Pvt. Ltd. Vs. Jayesh Natwarlal Sanghrajka Resolution Professional of Satra Property Developers Pvt. Ltd. & Ors. | Aman Varma | Tishampati Sen Dikshat Mehra Riddhi Sancheti- R1 |
| 38. | Comp. App. (AT) (Ins) No. 1286 of 2024 & I.A. No. 4626 of 2024 | Hemendra Bosmiya Vs. Vistra ITCL (India) Ltd. & Ors. | Kunal Kanungo | PCS Amit Jaste Karan Varma- R3 Pinkush Jaiswal- RP |
| 39. | Comp. App. (AT) (Ins) No. 1416 of 2024 & I.A. No. 5145, 6686 of 2024 | Rajendra Prasad Agrawal & Ors. Vs. Devang Sampat & Anr. | Ami Jain | Kaustubh Prakash Prachi Bhatia Ravish Sharma- R2 |
| 40. | Comp. App. (AT) (Ins) No. 1849 of 2024 | Mukesh Dayani Liquidator of Map Refoils India Ltd. Vs. Khusboo Mehul Patel & Ors. | Atul Sharma | Natasha Dhruman Shah |

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| 41. | Comp. App. (AT) No. 253 of 2019 & I.A. No. 547, 775 of 2020, 1781, 1043 of 2021 | Sigmalon Equipment Pvt. Ltd. & Ors. Vs. Vinod Kumar | Saswat Pattnaik | Sunil Sharma |
| 42. | Comp. App. (AT) No. 144 of 2022 | Asset Reconstruction Company (India) Ltd. Vs. Jyoti Overseas Ltd. & Anr. | Usha Singh | Abhishek Naik Mayur Punjabi Mrignak Kumar |
| 43. | Comp. App. (AT) No. 181 of 2023 | Ram Bahadur Thakur Ltd. & Ors. Vs. Manish M. Sharma & Ors. | Navneet R | Ashish Wad Kirti Sharma |
| 44. | Comp. App. (AT) No. 219 of 2023 & I.A. No. 6040 of 2023 | Mona Rama Narang & Ors. Vs. Narangs International Hotels Pvt. Ltd. & Ors. | Pratiksha Sharma | Salim A. Inamdar Ranbir Singh Modassir H. Khan Shruti Kapur |
| 45. | Comp. App. (AT) No. 03 of 2024 | Rhea Parthasarathy Vs. Union of India, Ministry of Corporate Affairs & Ors. With | Surekha Raman | Aditya Sikka Meghav Gupta- R1 Cherval Fernandes Sadhvi Chhabra Aakruti Jayendra-R2 |
| 46. | Comp. App. (AT) No. 04 of 2024 | Rhea Parthasarathy Vs. Union of India, Ministry of Corporate Affairs & Ors. | Surekha Raman | Aditya Sikka Meghav Gupta- R1 Cherval Fernandes Sadhvi Chhabra Aakruti Jayendra-R2 |
| 47. | Comp. App. (AT) No. 129 of 2025 | Jayaben Shantilal Doshi & Anr. Vs. Shreehari Fabrics Pvt Ltd. & Ors. | Alok Kumar | Sanaea Lalkani |
| 48. | Comp. App. (AT) No. 238 of 2025 | Vinod Shanker Shringi Vs. Mconverge Services Pvt. Ltd. & Ors. | Rohit Choudhary | Saurabh Kalia Laxmi Choudhary |

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| 49. | Contempt Case (AT) No. 3 of 2026 in Comp. App. (AT) No. 334 of 2025 & I.A. No. 708 of 2026 | Ayush Gupta & Anr. Vs. Vino Infratech Pvt. Ltd. & Ors. | Mayank Biyani | Neha Nagpal Malak Manish Bhatt |
| 50. | Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 (With Defects) Part Heard | Anil Nair Vs. Romi Surendra Madhani & Anr. | Siddharth Nath | Vikas Mehta- R1 Rishi Kumar Singh Gautam- R2 |

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar